

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.09
I.A.No.161/2020 & I.A. (CA) No. 10/2022 in
C.P.(IB)No.51/BB/2018**

IN THE MATTER OF:

M/s. Oriental Bank of Commerce ... Petitioner
Vs.
M/s. Associate Decor Limited ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 06.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)
SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For I.A.(CA) 10/2022 : Shri Sivaramakrishnan M.S.
For the SRA : Shri Vishnu Shriram
For the CoC : Shri Noor Ghosia

ORDER

1. Heard the Ld. Counsels appearing for the Applicant in I.A.(CA)10/2022 and the SRA.
2. Both the Ld. Counsel submits that the matter is still continuing before the Hon'ble High Court of Karnataka in W.P.No.483 of 2023 and it is likely to be concluded soon and thus seek short adjournment.
3. Considering the same, list the IAs on **28.02.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**